

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

28/09/2020

O.A./260/747/2019

AJAY KUMAR MOHANTY
-V/S-
D/O POST

ITEM NO:3

FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: Mr. B. R. Mohapatra

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsel for the applicant and respondents through VC. Respondents' counsel submitted that the applicant has been already selected for appointment under compassionate ground and he wanted to file a copy of the report of the CRC in that regard. Applicant's counsel also agrees and submits that applicant's grievance has already been addressed by the respondents and he doesn't want to pursue this OA.</p> <p>Accordingly the OA is disposed of as not pressed.</p> <p>Copy of the order to learned counsels for both the parties, who may also take follow up action on this order to be uploaded in this Tribunal's website.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">sadish</p>